

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar Recruitment at Jammu)

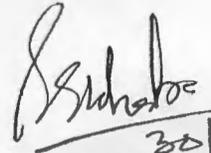
NOTIFICATION

No: 544 of 2024/RR/RC

Dated: 30-03-2024

It is hereby notified for information of all the concerned that the Advertisement Notice No. 04/2019 dated 28.02.2019, whereby the vacancies of Translator were advertised by the High Court of J&K and Ladakh, is hereby treated as cancelled.

By Order

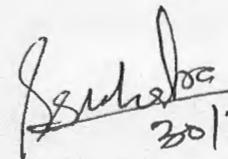

30/3/2024
(Satinder Singh)
Registrar Recruitment

No.: 12139-54/RR/RC

Dated: 30.03.2024

Copy to:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Jammu;
 2. Additional Registrar/Joint Registrar/Secretary to Hon'ble Mr. Justice_____
- for information of their Lordships.
3. Registrar Computers (I.T), High Court of J&K and Ladakh, Jammu.
 4. Additional Registrar (Administration), Office of the Registrar General, High Court Main Wing, Jammu.
 5. Director Information, J&K, Jammu with the request to publish the above notification in two daily newspapers each of Jammu and Kashmir province i.e. Daily Excelsior (Jammu), Kashmir Times (Jammu), Greater Kashmir (Srinagar) and Daily Srinagar Times.
 6. Director Information, Leh, UT of Ladakh, with the request to publish the above notification in two daily newspapers of UT of Ladakh.
 7. Central Project Coordinator, e-Court, High Court of J&K and Ladakh, Jammu, with the request to get the same uploaded on the official website of the High Court.
 8. In-charge Library, High Court Wing, Jammu/Srinagar for keeping the record of the same.
 9. Notification file.


30/3/2024
Registrar Recruitment